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**IN THE HIGH COURT OF DELHI AT NEW DELHI**

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**W.P.(CRL) 1047/2022 & CRL.M.A.8753/2022, CRL.M.A.8755/2022**

**SHANTANU PRAKASH**

..... Petitioner

Through: Mr. Vishvendra Tomar with  
Ms.Tannavi Sharma and Mr. Rajesh  
Baweja, Advocates.

versus

**CENTRAL BUREAU OF INVESTIGATION & ANR.**

..... Respondents

Through: Mr. Anupam S. Sharma, SPP with  
Ms. Harpreet Kalso, Mr. Prakash  
Airan and Mr. Abhishek Batra,  
Advocates.

Mr. Syed Arsalan with Mr. Prateek  
Khaitan and Mr. Shitij Chakravarty  
with Ms. Chatanya Sharma,  
Advocates for R2.

Mr. Sanjay Kapur with Ms. Meghna  
Karnwal, Mr. Surya Prakash and Mr.  
Arjun Bhatia, Advocates.

**CORAM:**

**HON'BLE MR. JUSTICE ANUP JAIRAM BHAMBHANI**

**ORDER**

**01.12.2022**

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An adjournment letter has been circulated on behalf of the petitioner,  
on the ground that the counsel in the matter is indisposed today.

Learned counsel for the respondents have no objection.

At request, re-notify on 27<sup>th</sup> February 2023.

Interim order to continue, till the next date of hearing.

**ANUP JAIRAM BHAMBHANI, J**

**DECEMBER 1, 2022**

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